



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 23th NOVEMBER, 2021

NOTICE

Please take notice that due to paucity of time the following matters listed on
23.11.2021 in the Court-II were not taken up. The next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1468 of 2019 (PH)	Aditi Bezbaruah Vs. Kamalesh Kumar Singhanian & Anr. With	23.11.2021	30.11.2021
2.	Comp. App. (AT) (Ins) No. 1473 of 2019 (PH)	Utpala Bezbaruah Vs. Kamalesh Kumar Singhanian & Anr.	23.11.2021	30.11.2021
3.	Comp. App. (AT) (Ins) No. 583 of 2021 (PH)	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	23.11.2021	29.11.2021

By order of Hon'ble Chairperson

-Sd/-

Registrar